

**Central Administrative Tribunal  
Principal Bench**

**OA No. 372/2018**

MA No. 448/2018

MA No. 449/2018

New Delhi, this the 21<sup>st</sup> day of December, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Dravin Yadav, Aged 23 years,  
S/o Sh. Bal Ram Yadav,  
R/o H.No.260A, Saraswati Enclave,  
Najafgarh, New Delhi-43
2. Dev Yadav, aged 23 years,  
S/o Sh. Bal Ram Yadav,  
R/o H.No.260A, Saraswati Enclave,  
Najafgarh, New Delhi-43 ...Applicants

(By Advocate: Mr. Yogesh Sharma)

Versus

1. Kendriya Vidyalaya Sangathan,  
Through its Commissioner,  
18 Institutional Area,  
Shaheed Jeet Singh Marg, New Delhi
2. The Assistant Commissioner (Estt.)  
Kendriya Vidyalaya Sangathan,  
18 Institutional Area,  
Shaheed Jeet Singh Marg, New Delhi
3. The Deputy Commissioner,  
Kendriya Vidyalaya Sangathan,  
Regional Office, Ernakulam
4. The Deputy Commissioner,  
Kendriya Vidyalaya Sangathan,  
Regional Office, Hyderabad ....Respondents

(By Advocate: Mr. UN Singh)

**ORDER (ORAL)****Ms. Nita Chowdhury:**

MA No. 448/2018 for joining together is allowed.

2. This Original Application has been filed by the applicants, claiming the following reliefs:-

- "(i) That the Hon'ble Tribunal may graciously be pleased to pass an order of quashing the select list dated 17.10.2017 (Annex.A/1) and consequently pass an order directing the respondents to accept the joining of the applicants as Primary Teachers in KVS at an early date with all the consequential benefits.
- (ii) That the Hon'ble Tribunal may graciously be pleased to pass an order declaring to the effect that the whole action of the respondents not allowing the applicants to join their duties only because of registration of criminal case is totally illegal, arbitrary and against the principles of natural justice.
- (iii) Any other relief which the Hon'ble Tribunal deem fit and proper may also be granted to the applicant along with the costs of litigation."

3. When the matter is taken up, counsel for the respondents gives a copy of the order dated 02.04.2018 in which reference has been made to the OA filed by Mr. Dravin Yadav (applicant No.1 herein) with regard to his appointment to the post of Primary Teacher and as per the information, Mr. Dravin Yadav has joined Kendriya Vidyalaya, Mallapuram on 15.03.2018. In view of this,

nothing remains in this OA and the same is accordingly dismissed.

4. There is no order required to be passed in MA No. 449/2018. No costs.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

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